

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1503
ANSWERED ON:15.07.2009
CLEARANCE FOR IRRIGATION PROJECTS IN ANDHRA PRADESH
Rao Shri Nama Nageswara

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether some of the Irrigation Projects from the State Government of Andhra Pradesh are pending for necessary clearance by the Union Government;
- (b) if so, the details thereof alongwith the reasons for such pendency, project-wise; and
- (c) the time by which the projects are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) The status of new projects under appraisal with Central Appraising Agencies is given in Annex-I.

As soon as satisfactory compliance to the observation of central appraising agencies and required clearances from Ministry of Environment & Forest and Ministry of Tribal Affairs is provided by the State Government, the project is considered for clearance by the Advisory Committee on Irrigation, Flood Control & Multipurpose Projects of the Ministry of Water Resources.